

ITEM NO.4

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 211-212/2020

M/S UNITED SPIRITS LTD.

Appellant(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT  
VITRAN NIGAM LTD. & ANR.

Respondent(s)

(IA No. 128556/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 128557/2024 - EXEMPTION FROM FILING O.T.)

Date : 27-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Niraj Gupta, AOR  
Mrs. Anshu Gupta, Adv.  
Mr. Mukesh Kumar Jain, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR  
Mr. Daleep Dhyani, Adv.  
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List IA No. 128556 of 2024 on 9<sup>th</sup> December, 2024.

In the meanwhile, the respondents will file a  
counter affidavit to the application.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER